

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C).....CC No(s).
14802-14803/2015

(Arising out of impugned final judgment and order dated 11/02/2013
in COAPP No. 94/2012,11/07/2013 in COAPP No. 94/2012,11/07/2013 in
RP No. 240/2013 passed by the High Court Of Delhi At New Delhi)

ZION SECTOR -78 ALLOTTEES ASSOCIATION FARIDABAD Petitioner(s)

VERSUS

MADHUR MITTAL AND ORS. Respondent(s)

(with appln. (s) for permission to file SLP and office report)

Date : 21/08/2015 These petitions were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE ANIL R. DAVE
 HON'BLE MR. JUSTICE ADARSH KUMAR GOEL

For Petitioner(s) Mr. Rana Mukherjee, Sr. Adv.
 Mr. Rook Roy, Adv.
 For Mr. Yash Pal Dhingra, Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
O R D E R

Permission to file Special Leave Petitions is granted.

Delay condoned.

Tag with SLP (C) 1777-1778 of 2014.

(Jayant Kumar Arora)
Sr. P.A.

(Sneh Bala Mehra)
Assistant Registrar